

ITEM NO.18

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 2721-2722/2024

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SRIPAL ETC.

Respondent(s)

Date : 15-10-2024 These appeals were called on for hearing today.

For Appellant(s)

Ms. Ruchira Goel, AOR
Mr. Sharanya Sinha, Adv.

For Respondent(s)

Mr. Prakash Sharma, Adv.
Mr. Vijay Pal, Adv.
Mr. Vikrant Rana, Adv.
Mr. Anubhav , AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.3 and 5 are duly represented.

SLP stands abated in respect of respondent Nos.1, 2 and
4.

Await original records from the High Court as well as
Trial Court. Fresh reminder be issued.

List again on 23.01.2025.

SUJATA SINGH
Registrar

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